

ITEM NO.11

COURT NO.5

SECTION XIV

**S U P R E M E C O U R T O F I N D I A**  
**RECORD OF PROCEEDINGS**

Petition(s) for Special Leave to Appeal (C) No(s).14320/2018

(Arising out of impugned final judgment and order dated 11-05-2018 in WP(C) No. 1972/2018 passed by the High Court Of Delhi At New Delhi)

JALALUDHEEN T. &amp; ANR.

Petitioner(s)

VERSUS

MEDICAL COUNCIL OF INDIA &amp; ORS.

Respondent(s)

IA No. 168659/2018 - CLARIFICATION/DIRECTION  
IA No. 78234/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 97900/2018 - INTERVENTION/IMPLEADMENT  
IA No. 94326/2018 - INTERVENTION/IMPLEADMENT  
IA No. 83777/2018 - INTERVENTION/IMPLEADMENT  
IA No. 100081/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

W.P.(C) No. 26/2022 (X)

( FOR EXEMPTION FROM FILING O.T. ON IA 5442/2022  
FOR APPLICATION FOR PERMISSION ON IA 15685/2022  
FOR APPLICATION FOR PERMISSION ON IA 18526/2022  
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 20017/2022  
IA No. 18526/2022 - APPLICATION FOR PERMISSION  
IA No. 15685/2022 - APPLICATION FOR PERMISSION  
IA No. 20017/2022 - EXEMPTION FROM FILING AFFIDAVIT  
IA No. 5442/2022 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 15092/2018 (XIV)

(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 80221/2018 ,FOR CONDONATION OF DELAY IN FILING ON IA 85049/2018 FOR impleading party ON IA 93358/2018, FOR INTERVENTION/IMPLEADMENT ON IA 93358/2018, FOR DELETING THE NAME OF PETITIONER/RESPONDENT ON IA 94019/2018, FOR impleading party ON IA 6909/2019, FOR INTERVENTION /IMPLEADMENT ON IA 6909/2019, FOR CLARIFICATION/DIRECTION ON IA 6913/2019, IA No. 6913/2019 - CLARIFICATION/DIRECTION, IA No. 85049/2018 - CONDONATION OF DELAY IN FILING, IA No. 94019/2018 - DELETING THE NAME OF PETITIONER/RESPONDENT, IA No. 80221/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 93358/2018 - INTERVENTION/IMPLEADMENT, IA No. 6909/2019 - INTERVENTION/IMPLEADMENT)

SLP(C) No. 14888/2018 (XIV)

(FOR CLARIFICATION/DIRECTION ON IA 98296/2018, FOR impleading party ON IA 186064/2018, FOR INTERVENTION/IMPLEADMENT ON IA 186064/2018

**IA No. 98296/2018 - CLARIFICATION/DIRECTION)**

**SLP(C) No. 15097/2018 (XIV)**

**(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 80472/2018 FOR impleading party ON IA 97721/2018, FOR INTERVENTION/IMPLEADMENT ON IA 97721/2018, FOR impleading party ON IA 98233/2018 FOR INTERVENTION/IMPLEADMENT ON IA 98233/2018, FOR DELETING THE NAME OF PETITIONER/RESPONDENT ON IA 98258/2018, FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 169499/2018**

**IA No. 98258/2018 - DELETING THE NAME OF PETITIONER/RESPONDENT**

**IA No. 80472/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 98233/2018 - INTERVENTION/IMPLEADMENT, IA No. 97721/2018 - INTERVENTION/IMPLEADMENT IA No. 169499/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)**

**SLP(C) No. 14952/2018 (XIV)**

**(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 80477/2018, FOR impleading party ON IA 80571/2018, FOR INTERVENTION /IMPLEADMENT ON IA 80571/2018, FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 169505/2018**

**IA No. 80477/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 80571/2018 - INTERVENTION/IMPLEADMENT**

**IA No. 169505/ 2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)**

**Diary No(s). 25387/2018 (XIV)**

**(FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA 94560/2018 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 94562/2018, FOR impleading party ON IA 104303/2018, FOR INTERVENTION /IMPLEADMENT ON IA 104303/2018 , FOR EARLY HEARING APPLICATION ON IA 37963/2021, IA No. 37963/2021 - EARLY HEARING APPLICATION**

**IA No. 94562/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 104303/2018 - INTERVENTION/IMPLEADMENT**

**IA No. 94560/2018 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)**

**SLP(C) No. 21720/2018 (XIV)**

**(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 112496/2018, FOR PERMISSION TO FILE LENGTHY LIST OF DATES ON IA 112498/2018, FOR impleading party ON IA 133879/2018, FOR INTERVENTION /IMPLEADMENT ON IA 133879/2018, FOR impleading party ON IA 152872 / 2018, FOR INTERVENTION/IMPLEADMENT ON IA 152872/2018, FOR INTERVENTION APPLICATION ON IA 154757/2018, FOR impleading party ON IA 89975/2019 FOR INTERVENTION/IMPLEADMENT ON IA 89975/2019, FOR impleading party ON IA 194033/2019, FOR INTERVENTION/IMPLEADMENT ON IA 194033/2019 FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 194039/2019**

**IA No. 194039/2019 - APPROPRIATE ORDERS/DIRECTIONS**

**IA No. 112496/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 154757/2018 - INTERVENTION APPLICATION**

**IA No. 133879/2018 - INTERVENTION/IMPLEADMENT**

**IA No. 194033/2019 - INTERVENTION/IMPLEADMENT**

**IA No. 89975/2019 - INTERVENTION/IMPLEADMENT**

**IA No. 152872/2018 - INTERVENTION/IMPLEADMENT**

**IA No. 112498/2018 - PERMISSION TO FILE LENGTHY LIST OF DATES)**

SLP(C) No. 30469/2018 (XIV)  
 ( FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 156778/2018, FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/ FACTS /ANNEXURES ON IA 156779/2018, FOR PERMISSION TO FILE LENGTHY LIST OF DATES ON IA 156781/2018, FOR INTERVENTION APPLICATION ON IA 23451/2019, FOR INTERVENTION APPLICATION ON IA 35690/2019 IA No. 156778/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 35690/2019 - INTERVENTION APPLICATION, IA No. 23451 /2019 - INTERVENTION APPLICATION, IA No. 156779/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 156781/2018 - PERMISSION TO FILE LENGTHY LIST OF DATES)

Date : 19-04-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO  
 HON'BLE MR. JUSTICE B.R. GAVAI

For Petitioner(s) Mr. Mukund P.Unny, Adv.  
 M/S.Veritas Legis, AOR

Mr. Nidesh Gupta, Sr.Adv.  
 Mr. Avijit Mani Tripathi, AOR  
 Mr. Jose Abraham, AOR

Mr. S.K.Gangele, Sr.Adv.  
 Ms. Priya Sharma, Adv.  
 Mr. Prathvi Raj Chauhan, Adv.  
 Ms. Ritu Gangele, Adv.  
 Ms. Shashi Kiran, AOR

Mr. Gaurav Sharma, AOR  
 Mr. Zoheb Hossain, AOR

Mr. Harsh Parashar, AOR  
 Mr. Chanakya Sharma, Adv.

For Respondent(s) Mr. Vikas Singh, Sr.Adv.  
 Mr. Gaurav Sharma, AOR  
 Mr. Dhawal Mohan, Adv.  
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Ms. Aishwarya Bhati, ASG  
 Mr. Ajit Kumar Sinha, Sr.Adv.  
 Mr. Surender Kumar Gupta, Adv.  
 Ms. Ruchi Kohli, Adv.  
 Mr. Apoorv Kurup, Adv.  
 Ms. Manisha Chava, Adv.  
 Mr. G.S.Makker, AOR

Mr. Rupesh Kumar, AOR  
 Ms. Pankhuri Shrivastava, Adv.  
 Ms. Neelam Sharma, Adv.

Mr. Rajeev Sharma, Adv.

Mr. Sunny Choudhary, AOR

Mr. S. Rajappa, AOR

Mr. R. Gowrishankar, Adv.

Mr. Nishe Rajen Shonker, AOR

Ms. Anu K. Joy, Adv.

Mr. Alim Anvar, Adv.

Mr. Zoheb Hossain, AOR

Mr. Vivek Gurnani, Adv.

Mr. Shoaib Alvi, Adv.

Ms. Mamta Sharma, Adv.

Mr. Akshat Srivastava, AOR

Mr. Adith Nair, Adv.

Mr. Bhaskar Nayak, Adv.

Mr. Vikas Mehta, AOR

Mr. Md. Ali, AOR

Mr. Kabir Dixit, AOR

Mr. Sanjay Jain, AOR

Mr. Avijit Mani Tripathi, AOR

Ms. Rekha Bakshi, Adv.

Ms. Prachi Bajpai, AOR

Mr. Ashish Sankar, Adv.

Ms. Radhika Chaturvedi, Adv.

Mr. Hitesh Kumar Sharma, Adv.

Mr. Akhileshwar Jha, Adv.

Mr. S.K. Rajora, Adv.

Mr. E. Vinay Kumar, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

SLP(C) No. 14320/2018, SLP(C) No. 15092/2018, SLP(C) No. 14888/2018, SLP(C) No. 15097/2018, SLP(C) No. 14952/2018 and Diary No. 25387/2018:

Permission to file special leave petition is granted. Applications for impleadment/intervention is allowed.

The issue that arises for consideration in

these Special Leave Petitions pertains to the upper age limit fixed for candidates appearing in NEET UG Examination. In view of the decision taken by the National Medical Council, in its meeting held on 21.10.2021, to not insist on any upper age limit for candidates appearing in NEET UG Examination, the lis in these petitions does not survive.

The special leave petitions are, accordingly, disposed of. Pending applications, if any, shall stand disposed of.

W.P.(C) No. 26/2022, SLP(C) No.21720/2018 and SLP(C) No. 30469/2018:

Applications for impleadment/intervention is allowed.

Mr. Aman Sinha, learned senior counsel, is requested to appear as Amicus Curiae in this case.

Mr. Gaurav Sharma, learned counsel to serve copy of these special leave petitions on Mr.Aman Sinha.

List after ensuing summer vacation, 2022.

(B.Parvathi)  
Court Master

(Anand Prakash)  
Court Master